National Company Law Tribunal

Allahabad Bench

CPNO. 140 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: MIS ASSIEC (India) Ltd VIS MIS Shashi oils and SECTION OF THE COMPANIES ACT: 7 of I&B code of 2016

SI. NO.

Name

Designation

Representation

Signature

1.

ABHISHER ANAND ADVOCATE PETITIONER atturbule

2.0.

C.P. No. 140/ALD/2017

Advocate, Shri Abhishek Anand for the applicant/ Financial Creditor. The present petition is filed under Section 7 of the I & B Code.

The Registry is directed to make scrutiny of the case and to submit its report to this Adjudicating Authority. A formal notice as per the settled practise under the I & B Code be issued to the Corporate Debtor Company. The matter is fixed for hearing on 6th November, 2017.

The matter be listed on 6th November, 2017.

Date: 24/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judiciai)